

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1882
ANSWERED ON:23.08.2012
FINANCIAL ASSISTANCE TO STATE WAKF BOARDS
Shetkar Shri Suresh Kumar

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is providing any financial assistance to the State Wakf Boards;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a)to(C):No, Madam. State Wakf Board come under the administrative purview of the State Governments. However, based on the recommendations of the Joint Parliamentary Committee on Waqf in its 9th Report submitted to the Parliament on 23rd October, 2008, the Ministry is implementing one scheme namely "Computerisation of records of State Waqf Boards". The Scheme was launched in December, 2009. Under the scheme, grant-in-aid is provided to the State Waqf Boards for setting up Central Computing Facilities (CCF) and payment for manpower engaged for technical assistance. The details of the funds released to the State Waqf Boards during the last three years and the current year are at Annexure-I.